

their recommendations have to be awaited.

**Convention of Railwaymen in Railway Club premises, Dhanbad**

4002. SHRI BHOLA MANJHI:  
SHRI RAMAVATAR  
SHASTRI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Divisional Railway Employees Co-ordination Committee by a letter sought permission from Divisional Superintendent, Eastern Railway, Dhanbad for holding convention of Railwaymen on the issue of eliminating of corruption in the Railway on the 2nd April, 1972 in Railway Club premises, Dhanbad;

(b) if so, the reasons for not granting the permission and the gist of the reply given by the Divisional Superintendent, Dhanbad in refusing permission;

(c) whether Divisional Assistant Electrical Engineers, Dhanbad even though requested by a letter by the said Committee to provide temporary Electric connection for this Convention on 2nd April, 1972 on payment of necessary charges, refused to do so; and

(d) the reasons for such refusal and the policy of Government in this regard?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): (a) to (d). Permission to hold a convention on 2nd April 1972 was not sought by the Divisional Railway Employees' Co-ordination Committee from the Divisional Superintendent, Dhanbad.

No Union or Association of Railway employees whether recognised or not, has a right to hold meetings in Railway premises. However, recognised

unions are generally permitted, on application, to hold meetings in Railway premises.

**Running of Cinema by contractor in Railway Club and Institute, Dhanbad**

4003. SHRI BHOLA MANJHI:  
SHRI RAMAVATAR  
SHASTRI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether President, Coal Commercial Recreation Club and Coal Area Superintendent, Eastern Railway, Dhanbad by a letter dated the 3rd February, 1972 sought permission from Hony. General Secretary, Railway Club, Dhanbad for social functions on 10th and 11th April, 1972;

(b) if so, the reasons for not giving them permission unlike the previous years;

(c) what are the Rules and the latest orders from the Railway Board regarding the running of Cinema by the Contractors in Railway Club and Institute and whether these Rules and the orders are being observed in Railway Club and Institute at Dhanbad; and

(d) if not, the action proposed to be taken in the matter?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): (a) Yes.

(b) Permission could not be given as it was not considered possible by the Club Committee to permit use of hall by sister organisations affecting Club's own curriculum especially during the Railway Week.

(c) The extent orders are that Cinemas in Institutes are run through Contractors by calling Tenders sub-